

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. 972/95.

Dt. of Decision : 20-06-96.

Kishen Singh

.. Applicant.

Vs

1. The Divisional Railway Manager,
SC Railway, Secunderabad.

2. The Station Superintendent,
Kazipet Junction,
SC Rly, Kazipet,
Warangal District.

.. Respondents.

Counsel for the Applicant : Mr. B.H. Ravi (not present)

Counsel for the Respondents : Mr. V.Rajeswara Rao, SC for Rlys.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

* * *

ORDER

Oral Order (Per Hon'ble Shri R.Rangarajan, Member (Admn.) X

None for the Applicant. Heard Mr. V.Rajeswara Rao,
learned counsel for the Respondents.

2. A reply has been filed. But the applicant's counsel
was not present on 12-03-96, 18-06-96 and 19-06-96 and even today
when the case is posted for dismissal. In view of the default
on the part of the applicant the OA is dismissed. No costs.

(R. Rangarajan)
Member (Admn.)

Dated : The 20th June 1996.
(Dictated in Open Court)

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H. J. M.
Dy. Registrar (J)

Contd...

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O.A.NO.972/95

Copy to:

1. The Divisional Railway Manager,
South Central Railway,
Secunderabad.
2. The Station Superintendent,
Kazipet Junction,
South Central Railway,
Kazipet, Warangal District.
3. One copy to Mr. B.H. Ravi, Advocate, CAT, Hyderabad.
4. One copy to Mr. V. Rajeswar Rao, Addl. CGSC,
CAT, Hyderabad.
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YLKR

2/17/96
O.A. 972/95

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THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

THE HON'BLE SHRI R. RAMGARAJAN: M(A)

DATED: 20/6/96

ORDER/JUDGEMENT
D.A. NO./R.A./C.P. No.

in

O.A. NO. 972/95

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLKR

II COURT

No spare copy

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
अवकाश/DESPATCH
17 JUL 1996
हैदराबाद न्यायपीठ
HYDERABAD BENCH

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